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No. K.13030/04/2022-US.II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

26, Man Singh Road,
Jaisalmer House,
NEW DELHI-110 011,

Dated: 13th September, 2022.

NOTIFICATION

Shri Justice Rameshwar Vyas, has tendered his resignation from the office of Judge of the High Court of Rajasthan, in pursuance of proviso (a) to clause (1) of Article 217 of the Constitution, with effect from 31.08.2022 afternoon.

RMP
13/9/2022

(Rajinder Kashyap)

Additional Secretary to the Government of India
Tel: 2338 3037

To


The Manager,
Government of India Press,
Minto Road, New Delhi.

No.K.13030/04/2022-US.II

Dated:13.09.2022

Copy to:-

- 1 Shri Justice Rameshwar Vyas, through the Registrar General, Rajasthan High Court, Jodhpur.
- 2 The Secretary to Governor of Rajasthan, Jaipur.
- 3 The Secretary to Chief Minister of Rajasthan, Jaipur.
- 4 The Secretary to Acting Chief Justice, Rajasthan High Court, Jodhpur.
- 5 The Chief Secretary, Government of Rajasthan, Jaipur.
- 6 The Registrar General, Rajasthan High Court, Jodhpur.
- 7 The Accountant General, Rajasthan, Jaipur.
- 8 The President`s Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, PM`s Office, South Block, New Delhi.
- 10 Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to MLJ/ PS to MOS (L&J)/ PPS to Secretary (J).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele : 2338 3037